

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 3587
TO BE ANSWERED ON 10TH DECEMBER, 2019
FOODGRAINS IN GOVERNMENT WAREHOUSES**

3587. SHRI NATARAJAN P.R.:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has the details of the quantum of foodgrains in the Government warehouses;
- (b) whether the Government has planned to distribute the excess foodgrains among the States if the quantum is more than the storage capacity; and
- (c) whether there is any plan to increase the quantum if the quantity is less, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a) to (c): Total stock of foodgrain and Foodgrain stocking Norms in central pool as on 1st day of every quarter during the year are given below:

(Fig. in Lakh MT)

As on	Stock Position (Including unmilled paddy in terms of rice)	Foodgrain Stocking Norms
1 st January, 2019	637.81	214.10
1 st April, 2019	568.08	210.40
1 st July, 2019	812.94	411.20
1 st October, 2019	669.49	307.70

In order to liquidate the excess stock of foodgrains in the Central Pool, Government of India avails the available options of disposal of the excess stock of foodgrains through Open Market Sale Scheme (OMSS) and Export on Government-to-Government basis, as export from public stockholding is not compliant to WTO norms." Stock of wheat and rice are sold to bulk consumer/traders/ State Government from the central Pool at pre-determined prices in the open market from time to time through e-tender to enhance the supply especially during the lean season and in the deficit regions and thereby to moderate the open market prices. 100 lakh metric tons of wheat and 50 lakh metric tons of rice has been set as target for sale under OMSS(D) during 2019-20. Government requested all States/UTs to indicate their additional annual requirement of foodgrains, in addition of present allocation being made under NFSA and Other Welfare Schemes. Government also allocates additional foodgrains to states/UTs for meeting their additional requirements like festival, drought, natural calamity etc. as per requirement of state governments.
